



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.04.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 29.04.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1198 of 2025 (For Judgment)	Rama Traders, Through Proprietor: Raju Mansukhlal Ruparelia Vs. Rocket Engineering Corporation Pvt. Ltd.	Vishesh Kalra	Kedar Wagle Sagar Wagle
2.	Comp. App. (AT) (Ins) No. 1660 of 2025 (For Judgment)	Amarendra Mohapatra, (Suspended Director of ASB Energy Systems and Construction Pvt. Ltd.) Vs. Daga Power Systems & Engineers Pvt. Ltd. & Anr.	Milan Singh Negi	Chittaranjan Panda for RP Shovan Ghosh- R1
3.	Comp. App. (AT) (Ins) No. 473 of 2024 Part Heard	State Bank of India Vs. Advantage Oils Pvt. Ltd. With	Amar Gupta	Anuj Tiwari Aditya Shukla Heena Kochar
4.	Comp. App. (AT) (Ins) No. 1334 of 2025	Maneesh Kumar Singh, (Suspended Director of Asian Business Connections Pvt. Ltd.) Vs. State Bank of India & Anr	Anuj Tiwari	Fatema Kachwalla

<p>5.</p>	<p>Comp. App. (AT) (Ins) No. 164 – 166 of 2025</p> <p>Part Heard</p>	<p>Phoenix ARC Pvt. Ltd. Acting as Trustee of Phoenix Trust-Fy25- 1 Member of Committee of Creditors of Andes Town Planners Pvt. Ltd. Vs. Halwasiya Developments Pvt. Ltd. & Ors.</p> <p>With</p>	<p>Abhishek Anand</p>	<p>Sandeep Bhuraria Ruchika Darira- R2</p>
<p>6.</p>	<p>Comp. App. (AT) (Ins) No. 266 – 268 of 2025</p> <p>Part Heard</p>	<p>CIS Infrastructure LLP & Anr. Vs. Ashok Kumar Gupta, RP of Andes Town Planners Pvt. Ltd. & Anr.</p> <p>With</p>	<p>Utkarsh Srivastava</p>	<p>Sandeep Bhuraria Ruchika Darira- R2 Suresh Dutt Dobhal Shikhar Kumarintervenor</p>
<p>7.</p>	<p>Comp. App. (AT) (Ins) No. 295 of 2025 & I.A. No. 1128 of 2025</p> <p>Part Heard</p>	<p>Dr. Shravan Kumar Vishnoi, Authorised Representative of the Financial Creditors (Homebuyers) Vs. Halwasiya Development Pvt. Ltd. & Ors.</p> <p>With</p>	<p>Aditya Madaan</p>	<p>Sandeep Bhuraria Ruchika Darira- R2 Suresh Dutt Dobhal Shikhar Kumarintervenor</p>
<p>8.</p>	<p>Comp. App. (AT) (Ins) No. 365 of 2025 & I.A. No. 1371, 1373 of 2025</p> <p>Part Heard</p>	<p>Ashok Kumar Gupta, RP of Andes Town Planners Pvt. Ltd. Vs. Halwasiya Developments Pvt. Ltd.</p>	<p>Saksham Ahuja</p>	<p>Sandeep Bhuraria Ruchika Darira- R2 Suresh Dutt Dobhal Shikhar Kumarintervenor</p>
<p>9.</p>	<p>Comp. App. (AT) (Ins) No. 1501 of 2025</p>	<p>Pratik Bose Vs. Sachin Dinkar Bhattbhatt, RP of Star Line Leasing Ltd. & Ors.</p> <p>With</p>	<p>Himanshu Satija</p>	<p>Abhinav Aggawal Piyush Bhardwaj- R1 Harshit Khanduja Vasu Pandit- R2&3</p>
<p>10.</p>	<p>Comp. App. (AT) (Ins) No. 1566 of 2025</p> <p>Part Heard</p>	<p>Sachin Dinkar Bhattbhatt, RP of Star Line Leasing Ltd. Vs. Pratik Bose & Ors.</p> <p>With</p>	<p>Abhinav Agrawal</p>	<p>Himanshu Satija Harsh Saxena- R1 Harshit Khanduja Vasu Pandit- R2&3 Aditya Shukla- R4</p>

11.	Comp. App. (AT) (Ins) No. 1753 of 2025 & I.A. No. 6869 of 2025	Damyanti Ventures & Anr. Vs. Sachin Dinkar Bhattbhatt, RP of Star Line Leasing Ltd. & Ors	Harshit Khanduja	Himanshu Satija Harsh Saxena Anshul Rao Aditya Shukla
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By order of Hon'ble Chairperson
-Sd/-
Registrar